

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/39/ (IB)/2018
NAME OF THE PETITIONER(S) : UDHYAM INVESTMENTS PVT LTD
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL)
MR. OM PRAKASH

DESIGNATION SENIOR ADVOCATE SIGNATURE
R. BHARATH KUMAR

REPRESENTATION BY WHOM ADVOCATE

MR. OM PRAKASH
SENIOR ADVOCATE

R. BHARATH KUMAR
ADVOCATE
COUNSEL FOR PETITIONER

ORDER

Counsel for the Financial Creditor present. Heard. The case is made out for admission of the Application for hearing. No representation on behalf of the Corporate Debtor. **The Registry** is directed to issue notice to the Corporate Debtor. Counsel for the Financial Creditor is also directed to send private notice to the Corporate Debtor and file proof thereon along with an affidavit before next date of hearing. Put up on **24.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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